

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 627/2018**

**IN THE MATTER OF:-**

**AWASIYA JAN KALYAN SAMITI (REGD.)**

**APPLICANT**

**VS.**

**STATE OF HARYANA**

**RESPONDENT**

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*Divya*

**DIVYA SINHA  
SCIENTIST -E  
CENTRAL POLLUTION CONTROL BOARD  
PARIVESH BHAWAN, EAST ARJUN NAGAR,  
DELHI-110032**

**DATE: 14.10.2019  
PLACE: DELHI**

**JOINT INSPECTION REPORT  
ON STATUS OF DISPOSAL OF SEWAGE  
WATER IN SECTOR 48, FARIDABAD**

**AS PER**

**HON'BLE NATIONAL GREEN TRIBUNAL  
(ORDER DATED 16<sup>TH</sup> MAY 2019)**

**IN**

**ORIGINAL APPLICATION NO. 627/2018**

**TITLED**

**AWASIYA JAN KALYAN SAMITI**

**V/S**

**STATE OF HARYANA**

**SUBJECT: JOINT INSPECTION REPORT ON STATUS OF DISPOSAL OF SEWAGE  
WATER IN SECTOR 48, FARIDABAD**

**REFERENCE: IN THE MATTER OF AWASIYA JAN KALYAN SAMITI V/S STATE  
OF HARYANA IN ORIGINAL APPLICATION NO. 627/2018**

**1.0 BACKGROUND**

The Hon'ble National Green Tribunal vide its order dated 16.05.2019 has directed CPCB as follows:

*"We find that the report of the Committee appointed by the CPCB has not assessed the damages to be recovered even after holding the MCF responsible and accountable. The MCF or the State of Haryana has also not identified the polluters or the erring officers from whom compensation for the damage to the environment and cost of restoration is to be recovered. Let the report in this regard be furnished by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com). An affidavit be also filed by the MCF and the HSPCB about the steps taken for recovering of cost of restoration of damage to the environment from identified polluters and erring officers by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com).*

**2.0 FOLLOW-UP ACTION TAKEN BY CPCB**

In compliance to the Hon'ble NGT directions, Central Pollution Control Board has convened meeting of three-member committee comprising of officials of Central Pollution Control Board, Indian Institute of Technology, Roorkee and National Environmental Engineering Research Institute (NEERI) with officials of Municipal Corporation of Faridabad (MCF) and Haryana State Pollution Control Board (HSPCB) on 04.06.2019.

During the meeting, it was decided to inspect affected area to ascertain the latest developments and to take ground water sample from surrounding area where sewage was getting accumulated earlier in order to assess the environment damage. Minutes of meeting is attached as Annexure-I.

Subsequently, following representatives of CPCB, NEERI, IIT Roorkee, Municipal Corporation Faridabad (MCF) and HSPCB conducted inspection of disposal site of sewage in Sector 48 on 19.06.2019 and collected groundwater samples:

1. Dr. S.K Goyal, Scientist & Head, CSIR -NEERI, Delhi Zonal Centre.

2. Dr. Vinay Kumar Tyagi, Scientist 'D', IIT Roorkee
3. Sh. Vishal Gandhi, Scientist 'D', CPCB
4. Sh B K Kardam, Executive Engineer, MCF
5. Sh S K Khattar, Assistant Engineer, MCF
6. Sh Rajinder Singh, Assistant Engineer, HSPCB

Based on the inspection made, the team has made following observations:

1. As per contentions of Original Application no. 627/2018, sewage was being disposed in open land at sector -48. During inspection, it was observed that MCF has drained out sewage from this land and the land was found dry. However, it was informed by the complainant during inspection that sewage was being discharged from Bhadkal village which has got collected on open land near Crystal Sarah Apartments



2. Sewer Cleaning operation work from Sainik Colony to disposal point at Sector-21 A to Sainik Colony was observed under progress.





3. Sewage from disposal site at Sector-21 conveyed to Badshapur STP for its treatment and final disposal to Yamuna river.
4. Work of laying of Sewerage system in Badkal village has been initiated under AMRUT scheme.
5. Earlier, sewage of Sainik Colony, Sector-48 and Badkal village got spread on open land due to choked sewer line. Capacity of Sewage pumping station at Sainik colony is 03 MLD. It means 03 MLD of untreated sewage was disposed on open land sited in complaint from September, 2018 onwards. Environment Compensation for 03 MLD of untreated sewage is estimated based on policy framed for discharge of untreated sewage by concerned department. EC is calculated based on following 04 components:

**A, EC for Non-Availability of Treatment facility = 17.5 (Total Sewage Generation - Installed Treatment Capacity);**

**B, EC for Non-Availability of Conveyance System = 55.5 (Total Sewage Generation - Operational Capacity)];**

**C, EC for Operation and Maintenance issues = 0.2 (Sewage Generation - Operational Capacity) x N ;**

**D, Environmental Externality= [Marginal Cost of Environmental Externality x (Total Sewage Generation - Operational Capacity) x N]/1,00,000**

**EC (Lacs Rs.) = A+B+C+D**

In the present case,

- N, Number of Days = 186 (from 01/09/2018 to 06/03/2019)
- **Non-Availability of Treatment facility= Total Sewage Generation - 03 MLD, Installed Treatment Capacity- considered 0 MLD.**

- **Non-Availability Conveyance System** = Conveyance System is available, therefore factor B is assumed as Zero
- **Operation and Maintenance issues**= Sewage Generation - 03 MLD, Operational Capacity = 0 MLD.
- Marginal Cost of Environmental Externality = Rs 75 per MLD / day

Considering above data, EC is calculated as follows:

$$A = 17.5 \times 03 = 52.5 \text{ Lakhs}$$

$$B = 55.5 \times 0 = 0 \text{ Lakhs}$$

$$C = 0.2 \times 03 \times 186 = 111.6 \text{ Lakhs}$$

$$D = (75 \times 03 \times 186)/100000 = 0.41850 \text{ Lakhs}$$

$$EC = A+B+C+D = 165 \text{ lakhs} \approx 1.65 \text{ Crores}$$

As per calculation, EC is estimated to ₹ 1,65,00,000 (One Crore, Sixty Five Lakhs only)

6. In order to assess environment damage, it was decided to assess the groundwater quality near the vicinity of affected site and water samples were collected from 03 tube-wells located in 500 m radius of affected land. It was informed by the representative of MCF that tube-wells are installed at depth of about 450 feet. Details of sampling location are mentioned below:

SL. No	Location	Code
1.	Booster Pump house at Sector-48	GW-1
2.	Tube well at Block -C, SGM Nagar	GW-2
3.	Tube Well at Beriwalla, SGM Nagar	GW-3



7. Analytical results of groundwater are mentioned in Table 1 and 2

Table 1: Analytical results of Groundwater wrt Physio-Chemical and Bacteriological parameters

Sl. No.	Location	Parameter									
		pH	Conductivity	TDS	COD	Chloride	Fluoride	Sulfate	Ca	Mg	Fecal Coliform
<b>BIS Standards Permissible Limits</b>	-	6.5-8.5	-	2000	-	1000	1.5	400	200	100	Not to be detectable
1.	GW-1	6.4	1470	923	05	241	0.6	56	147	18	N.D
2.	GW-2	6.7	2090	1314	06	328	0.7	65	246	25	34
3.	GW-3	6.6	1740	1104	07	301	0.7	48	178	05	150

Note: All units are measured in mg/l except conductivity in  $\mu\text{mho/cm}$  and Fecal Coliform in MPN/100 ml.

Table 2: Analytical results of Groundwater wrt Heavy Metals

Sl. No.	Location	Parameter									
		Cd	Co	Cr	Cu	Fe	Mn	Ni	Pb	Sb	Zn
<b>BIS Standards</b>	-	0.003	-	0.05	1.5	0.3	0.3	0.02	0.01	-	15
1.	GW-1	BDL	0.09	BDL	BDL	0.48	0.07	0.15	BDL	BDL	0.10
2.	GW-2	BDL	BDL	BDL	BDL	0.12	BDL	BDL	BDL	BDL	BDL
3.	GW-3	BDL	BDL	BDL	BDL	0.33	BDL	BDL	BDL	BDL	BDL

Note:  
i. All units are measured in mg/l.  
ii. BDL: Below Detection Limit

Close examination of above indicates that:

- a. Groundwater quality at all locations are conforming to BIS Standard IS 10500:2012 with respect to Heavy Metals and Physio-Chemical Parameters except for pH, Fe, Ni at GW-1, Ca at GW-2 and Fe at GW-3.
  - b. With respect to Fecal Coliform, water quality at tube well at Booster Pump house at Sector-48 are conforming to BIS Standard IS 10500:2012. However, water quality at Tube well at Block -C, SGM Nagar and at Beriwalla, SGM Nagar detected trace level of Fecal Coliform and source of Fecal coliform cannot be confirmed as it could be detected due to contamination of dispenser system of tube well.
8. Trace level of Fecal Coliform was detected which could also be due to other sources or contamination of dispenser system from domestic animals.

9. Sampling carried by M/s Shree Ram Test laboratory for tube well of Faridabad is attached as Annexure-II. It depicts that groundwater quality of Tube well at distant location also shows similar trend.

### 3.0 CONCLUSION

Based on above observations, it is concluded that no significant impact other than detection of trace level of Fecal Coliform in Groundwater is observed which could also be due to some other sources.

Sewage generated from Sainik Colony, Sector-48 and nearby areas were disposed on open land due to choked sewer and no treatment was provided. Accordingly, Environment Compensation was calculated to ₹ 1,65,00,000 (**One Crores, Sixty Five Lakhs only**) and Haryana SPCB shall levy EC on Municipal Corporation Faridabad and also direct to take works for ensuring STP operational and treatment as per prescribed norms.

In view of above facts, following recommendations are made:

1. MCF shall complete the cleaning/de-silting of 900 mm sewerage network originating from Sainik colony to its disposal point and also ensure its treatment.
2. MCF shall carry out cleaning / de-silting of all sewerage network of Faridabad in regular manner so that such clogging of sewerage system shall be avoided.
3. MCF shall also ensure that no untreated sewage be discharged to their drainage system.
4. HUDA shall carry out fencing of open land area so that no one could use such land for disposal of any kind of waste.
5. HSPCB shall levy EC (as calculated) on MCF for disposal of untreated sewage into open land.

(Dr. S.K Goyal), Scientist  
& Head,  
CSIR-NEERI,  
Delhi Zonal Centre

(Vishal Gandhi)  
Scientist 'D'  
CPCB

(Dr Vinay Kumar Tyagi)  
Scientist 'D'  
IIT Roorkee

**CENTRAL POLLUTION CONTROL BOARD  
PARIVESH BHAWAN EAST ARJUN DELHI-110032**

**MINUTES OF THE MEETING IN THE MATTER IN THE MATTER OF AWASIYA  
JAN KALYAN SAMITI V/S STATE OF HARYANA IN ORIGINAL APPLICATION  
NO. 627/2018**

In compliance to directions of Hon'ble NGT dated 16.05.2019 in above said matter, CPCB convened meeting of Expert Committee with Officers of Municipal Corporation Faridabad, State Pollution Control Board on 04/06/2019. List of participant is attached at **Annexure-I**.

Sh N. K Gupta, Additional Director briefed about the directions of Hon'ble NGT (order dated 16/05/2019) to participants. Sh Vishal Gandhi, Sc. D explained the findings of report submitted to Hon'ble NGT. During the meeting, MCF has submitted the status on action taken on said issue and same is summarized below:

- (I) MCF has conducted enquiry for identifying erring officers and action have been initiated against them.
- (II) Cleaning of chocked sewer line is 70 % complete.
- (III) Work for laying of sewer line in Badkal village has been initiated under AMRUT scheme.
- (IV) MCF informed that all the sewage of Badkal village, Sainik Colony, Sector 49 is being sent to Badshahpur STP for treatment
- (V) MCF has conducted third party testing of ground water for assessing possible impact of sewage on ground water.
- (VI) MCF has stated that earlier information provided to committee members regarding disposal of sewage need to be updated.

After discussion committee members agreed for inspection of affected area to ascertain the latest developments and to take ground water sample from the surrounding of land where sewage was getting accumulated earlier. It was agreed to conduct joint inspection of site shall be made on 19/06/2019.

The meeting ended with thanks to the chair.

## LIST OF PARTICIPANTS

1. Dr. S. K. Goyal , Principle Scientist, NEERI
2. Dr. Vinay Kumar Tyagi, Scientist D, IIT Roorkee
3. Sh. N.K Gupta, Additional Director, CPCB
4. Sh Vishal Gandhi, Scientist 'D', CPCB
5. Sh. Jitendra Dahiya, IAS, MCF
6. Sh. Narendra Huda, Scientist B, HSPCB
7. Sh. Kadam , EE, MCF
8. Sh. Surinder Khattar, SDO, MCF
9. Sh Danish Meena, Scientist 'B', CPCB

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## TEST CERTIFICATE

NO.: C1/0000169770



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Date 12/04/2019  
Job No. 1903-1-401-4569  
Booking No. RG1819/1/15446  
Booking Date 30/03/2019  
Customer Ref No. -  
Customer Ref Date 26/03/2019  
ULR NO. TC544419000006586F

## Sample Description :

ONE SAMPLE OF WATER DRAWN BY OUR REPRESENTATIVE ON 29.03.2019 FROM LOCALITY OF SEC-48 MARKED AS "SEC-48, TUBEWELL NO. 47 WARD 16" MCF FARIDABAD, WAS RECEIVED.

(As per IS: 10500-2012)

S. No.	Test	Result	Requirements / Acceptable limits	Conformity	Detection Limit	Protocol
A.	Organoleptic and Physical Parameter					
1.	Colour, Hazen Unit	Not Detected	5 Max	Yes	5	IS:3025 Pt-4-1983,RA 2012
2.	Odour	Agreeable	Agreeable	Yes	-	IS:3025 Pt-5-1983,RA 2012
3.	Taste	See Note 1	Agreeable	-	-	IS:3025 Pt-7-1984,RA 2012
4.	Turbidity, NTU	1	1 Max	Yes	-	IS:3025 Pt-10-1984,RA 2012
5.	pH Value	6.6	6.5 to 8.5	Yes	-	IS:3025 Pt-11-1983,RA 2012
6.	Total Dissolved Solids, mg/l	1338	500 Max (2000)	Yes	-	IS:3025 Pt-16-1984,RA 2012

*Shabbir*  
AUTHORISED SIGNATORY  
EMPLOYEE CODE : ( 5087 )

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Date 16/04/2019  
Job No. 1903-1-401-4566  
Booking No. RG1819/1/15446  
Booking Date 30/03/2019  
Customer Ref No. -  
Customer Ref Date 26/03/2019  
ULR NO. TCS44419000006851F

Sample Description :

ONE SAMPLE OF WATER DRAWN BY OUR REPRESENTATIVE ON DT. 29.03.2019 FROM LOCALITY OF SEC-48, MARKED AS "33FT. ROAD, TUBEWELL NO. 4" FROM MCF FARIDABAD WAS RECEIVED.

(As per IS: 10500-2012)

S. No.	Test	Result	Requirements / Acceptable limits	Conformity	Detection Limit	Protocol
A.	Organoleptic and Physical Parameter					
1.	Colour, Hazen Unit	Not Detected	5 Max	Yes	5	IS:3025 Pt-4-1983,RA 2012
2.	Odour	Agreeable	Agreeable	Yes	-	IS:3025 Pt-5-1983,RA 2012
3.	Taste	See Note 1	Agreeable	-	-	IS:3025 Pt-7-1984,RA 2012
4.	Turbidity, NTU	Not Detected	1 Max	Yes	1	IS:3025 Pt-10-1984,RA 2012
5.	pH Value	6.7	6.5 to 8.5	Yes	-	IS:3025 Pt-11-1983,RA 2012
6.	Total Dissolved Solids, mg/l	1437	500 Max (2000)	Yes	-	IS:3025 Pt-16-1984,RA 2012

*Signature*  
AUTHORISED SIGNATORY  
EMPLOYEE CODE : ( 4105 )

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Booking Date 30/03/2019  
Customer Ref No. -  
Customer Ref Date 26/03/2019  
ULR NO. TCS44419000006852F

Sample Description :  
ONE SAMPLE OF WATER DRAWN BY OUR REPRESENTATIVE ON DT. 29.03.2019 FROM  
LOCALITY OF SEC-48, MARKED AS "TUBEWELL NO. 36, MOHAN DRAIN WARD 16" FROM MCF  
FARIDABAD WAS RECEIVED.

(As per IS: 10500-2012)

S. No.	Test	Result	Requirements / Acceptable limits	Conformity	Detection Limit	Protocol
A.	Organoleptic and Physical Parameter					
1.	Colour, Hazen Unit	Not Detected	5 Max	Yes	5	IS:3025 Pt-4-1983,RA 2012
2.	Odour	Agreeable	Agreeable	Yes	-	IS:3025 Pt-5-1983,RA 2012
3.	Taste	See Note 1	Agreeable	-	-	IS:3025 Pt-7-1984,RA 2012
4.	Turbidity, NTU	Not Detected	1 Max	Yes	1	IS:3025 Pt-10-1984,RA 2012
5.	pH Value	6.9	6.5 to 8.5	Yes	-	IS:3025 Pt-11-1983,RA 2012
6.	Total Dissolved Solids, mg/l	1600	500 Max (2000)	Yes	-	IS:3025 Pt-16-1984,RA 2012

*Adh.*  
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Booking Date 30/03/2019  
Customer Ref No. -  
Customer Ref Date 26/03/2019  
ULR NO. TC544419000006585F

**Sample Description :**  
ONE SAMPLE OF WATER DRAWN BY OUR REPRESENTATIVE ON DT. 29.03.2019 FROM LOCALITY OF SEC-48, MARKED AS "P-BLOCK, 22 FT. ROAD WARD 16" FROM MCF FARIDABAD WAS RECEIVED.

(As per IS: 10500-2012)

S. No.	Test	Result	Requirements / Acceptable limits	Conformity	Detection Limit	Protocol
A.	Organoleptic and Physical Parameter					
1	Colour, Hazen Unit	Not Detected	5 Max	Yes	5	IS:3025 Pt-4-1983,RA 2012
2.	Odour	Agreeable	Agreeable	Yes	-	IS:3025 Pt-5-1983,RA 2012
3.	Taste	See Note 1	Agreeable	-	-	IS:3025 Pt-7-1984,RA 2012
4.	Turbidity, NTU	1	1 Max	Yes	-	IS:3025 Pt-10-1984,RA 2012
5.	pH Value	7.0	6.5 to 8.5	Yes	-	IS:3025 Pt-11-1983,RA 2012
6.	Total Dissolved Solids, mg/l	1680	500 Max (2000)	Yes	-	IS:3025 Pt-16-1984,RA 2012

*[Signature]*

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(17)



SWTD/F/GEN/05(REV.02)

**TEST REPORT**

No. TC516419000004801P

Issue Date : 29.04.2019

Issued To : MUNICIPAL CORPORATION FARIDABAD  
B.K. CHOWK, N.I.T., FARIDABAD (HR)

Sample Particulars :  
SAMPLE OF DRINKING WATER, SOURCE: SEC-48,  
BOOSTING TUBE WELL

**STAR WIRE (INDIA) LTD.**  
(TESTING DIVISION)

21/4, MATHURA ROAD, BALLABGARH-121 004 (H.R.)  
TELEPHONE : 0129-4094247, 4094200  
4094280, 2241263

FASCIMILLIE : 0129-2241265, 2246765  
E-MAIL : swdc06@starwire.in  
VISIT US AT : www.starwire.in  
Request No./Date : MIMO NO. MCF/AE/2019/SPL-1  
26.03.2019  
Date of sample Receipt : 27.03.2019

Sample drawn by : CUSTOMER  
Job order no. : 40806501

CHEMICAL TESTING: WATER  
DATE OF TESTING: 27.03.2019 TO 27.04.2019

Sl.No.	Test Parameter	Unit	Results	Spec. (Max.) As Per IS:10500-2012		Protocol, Ref. to part of IS 3025
				Acceptable	Permissible	
<b>A Organoleptic &amp; Physical Tests</b>						
1	Colour	Hazen	<5.0	5	15	Part - 4-1983(RA.2012)
2	Odour	--	Agreeable	Agreeable	Agreeable	Part - 5-1983
3	pH Value at 25°C	--	6.59	6.5 - 8.5	No Relaxation	Part - 11-1983(RA.2012)
4	Taste	--	Agreeable	Agreeable	Agreeable	Part - 7 & 8-1984
5	Turbidity	NTU	<1.0	1	5	Part - 10-1984(RA.2012)
<b>B General Test Parameters</b>						
6 #	Total Dissolved Solids at 105°C	mg/l	972.0	500	2000	Part - 16-1984(RA.2012)
7	Aluminum as Al <sup>+++</sup>	mg/l	<0.03	0.03	0.2	Part - 55-2000(RA.2009)
8	Calcium as Ca	mg/l	118.0	75	200	Part - 40-1991(RA.2009)
9	Chloride as Cl	mg/l	327.0	250	1000	Part - 32-1998(RA.2009)
10	Copper as Cu	mg/l	<0.05	0.05	1.5	Part - 42-1992(RA.2009)
11	Fluoride as F	mg/l	0.16	1	1.5	Part - 60-2008
12	Iron as Fe	mg/l	<0.1	0.3	No Relaxation	Part - 53-2003(RA.2009)
13	Magnesium as Mg	mg/l	38.0	30	100	Part - 46-1993(RA.2009)
14	Manganese as Mn	mg/l	<0.1	0.1	0.3	Part - 59-2006
15	Nitrate as NO <sub>3</sub>	mg/l	5.10	45	No Relaxation	Part - 34-1988(RA.2012)
16	Phenolic Compound as C <sub>6</sub> H <sub>6</sub>	mg/l	<0.001	0.001	0.002	Part - 43-1992(RA.2009)
17	Sulphate as SO <sub>4</sub>	mg/l	131.0	200	400	Part - 24-1986(RA.2009)

CONT.#2

AUTHORISED SIGNATORY

- Note
1. Sample will be retained only for one month. (15 days in case of water and air samples).
  2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
  3. Total liability of our works is limited to invoiced amount.
  4. This report can not used as an evidence in a court of law without the written approval of the lab.
  5. Report shall not be reproduced except in full, without the written approval of the laboratory.
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SWTD/F/GEN/05(REV.02)

SWTD/F/GEN/05(REV.02)

**TEST REPORT**

No. TC516419000004802P

**STAR WIRE (INDIA) LTD.  
(TESTING DIVISION)**

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)  
TELEPHONE : 0129-4094247, 4094200  
4094280, 2241263

FASCIMILLIE : 0129-2241265, 2246765  
E-MAIL : swdc06@starwire.in  
VISIT US AT : www.starwire.in  
Request No./Date : MIMO NO. MCF/AE/2019/SPL-1  
26.03.2019  
Date of sample Receipt : 27.03.2019

Issue Date : 29.04.2019  
Issued To : MUNICIPAL CORPORATION FARIDABAD  
B.K. CHOWK, N.I.T.,  
FARIDABAD (HR.)

Sample Particulars :  
SAMPLE OF DRINKING WATER, SOURCE: SEC-48,  
BOOSTING TUBE WELL

Sample drawn by : CUSTOMER  
Job order no. : 40805501

**CHEMICAL TESTING: WATER  
DATE OF TESTING: 27.03.2019 TO 27.04.2019**

Sl.No.	Test Parameter	Unit	Results	Spec. (Max.) As Per IS:10500-2012		Protocol, Ref. to part of IS 3025
				Acceptable	Permissible	
18	Total Alkalinity as CaCO <sub>3</sub>	mg/l	272.0	200	600	Part - 23-1986(RA:2009)
19	Total Hardness as CaCO <sub>3</sub>	mg/l	451.0	200	600	Part - 21-2009
20	Zinc as Zn	mg/l	<0.01	5	15	Part - 49-1994(RA:2009)
<b>C Toxic Substances Tests</b>						
21	Cadmium as Cd**	mg/l	<0.003	0.003	No Relaxation	Part - 41-1992(RA:2009)
22	Lead as Pb**	mg/l	<0.01	0.01	No Relaxation	Part - 47-1994(RA:2009)
23	Total Chromium as Cr**	mg/l	<0.05	0.05	No Relaxation	Part - 52-2003
<b>D Bacteriological Tests</b>						
24	E. Coli *	MPN / 100 ml	N.D.	Not detectable / 100 ml		IS: 1622-1981(RA:1996)
25	Total Coliform Bacteria*	MPN / 100 ml	N.D.	Not detectable / 100 ml		IS: 1622-1981(RA:1996)

Remarks - The sample conforms to IS: 10500 - 2012 (Permissible) w.r.t. above test parameters only.

\* Marked parameter is not under NABL scope

\*\* Marked parameter's result is beyond our NABL scope estimation range

Note - It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'Permissible limit' in the absence of alternate source in the 'permissible limits' above which the sources will have to be rejected. Conformation limit for chlorine is applicable when water is chlorinated.

**AUTHORISED SIGNATORY**

- Note**
1. Sample will be retained only for one month. (15 days in case of water and air samples).
  2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
  3. Total liability of our works is limited to invoiced amount.
  4. This report can not used as an evidence in a court of law without the written approval of the lab.
  5. Report shall not be reproduced except in full, without the written approval of the laboratory.
  6. Any sort of play by the customer with the data of this report shall be illegal.

Contact No. : 9350414541, 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



SWTD/F/GEN/05(REV.02)

112  
**STAR WIRE (INDIA) LTD.**  
**(TESTING DIVISION)**

**TEST REPORT**

No. TC516419000004803P

Issue Date : 29.04.2019  
 Issued To : MUNICIPAL CORPORATION FARIDABAD  
 B.K. CHOWK, N.I.T.,  
 FARIDABAD (HR)

Sample Particulars :  
 SAMPLE OF DRINKING WATER, SOURCE: P BLOCK,  
 GALI NO. 3 SGM NAGAR

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)

TELEPHONE : 0129-4094247, 4094200  
 4094280, 2241263

FASCIMILLIE : 0129-2241265, 2246765

E-MAIL : swdc06@starwire.in

VISIT US AT : www.starwire.in

Request No./Date : MIMO NO. MCF/AE/2019/SPL-1

Date of sample Receipt : 26.03.2019

Date of sample Receipt : 27.03.2019

Sample drawn by : CUSTOMER

Job order no. : 40806502

CHEMICAL TESTING: WATER  
 DATE OF TESTING: 27.03.2019 TO 27.04.2019

Sl.No.	Test Parameter	Unit	Results	Spec. (Max.) As Per IS:10500 -2012		Protocol, Ref. to part of IS 3025
				Acceptable	Permissible	
<b>A</b>	<b>Organoleptic &amp; Physical Tests</b>					
1	Colour	Hazen	<5.0	5	15	Part - 4-1983(RA.2012)
2	Odour	--	Agreeable	Agreeable	Agreeable	Part - 5-1983
3	pH Value at 25°C	--	7.09	6.5 - 8.5	No Relaxation	Part - 11-1983(RA.2012)
4	Taste	--	Agreeable	Agreeable	Agreeable	Part - 7 & 8-1984
5	Turbidity	NTU	<1.0	1	5	Part - 10-1984(RA.2012)
6 #	Total Dissolved Solids at 105°C	mg/l	1396.0	500	2000	Part - 16-1984(RA.2012)
<b>B</b>	<b>General Test Parameters</b>					
7	Aluminum as Al**	mg/l	<0.03	0.03	0.2	Part - 55-2006(RA.2009)
8	Calcium as Ca	mg/l	130.0	75	200	Part - 40-1991(RA.2009)
9	Chloride as Cl	mg/l	579.0	250	1000	Part - 32-1998(RA.2009)
10	Copper as Cu	mg/l	<0.05	0.05	1.5	Part - 42-1992(RA.2009)
11	Fluoride as F	mg/l	0.46	1	1.5	Part - 50-2008
12	Iron as Fe	mg/l	<0.1	0.3	No Relaxation	Part - 53-2003(RA.2009)
13	Magnesium as Mg	mg/l	74.0	30	100	Part - 46-1993(RA.2009)
14	Manganese as Mn	mg/l	<0.1	0.1	0.3	Part - 59-2006
15	Nitrate as NO <sub>3</sub>	mg/l	6.24	45	No Relaxation	Part - 34-1988(RA.2012)
16	Phenolic Compound as C <sub>6</sub> H <sub>6</sub>	mg/l	<0.001	0.001	0.002	Part - 43-1992(RA.2009)
17	Sulphate as SO <sub>4</sub>	mg/l	219.0	200	400	Part - 24-1986(RA.2009)

CONT.#2

  
 AUTHORISED SIGNATORY

- Note
1. Sample will be retained only for one month. (15 days in case of water and air samples).
  2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
  3. Total liability of our works is limited to invoiced amount.
  4. This report can not used as an evidence in a court of law without the written approval of the lab.
  5. Report shall not be reproduced except in full, without the written approval of the laboratory.
  6. Any sort of play by the customer with the data of this report shall be illegal.

Contact No. : 9350414541, 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



SWTD/F/GEN/05(REV.02)

113

**STAR WIRE (INDIA) LTD.**  
**(TESTING DIVISION)****TEST REPORT**

No. TC51641900004804P

Issue Date : 29.04.2019

Issued To : MUNICIPAL CORPORATION FARIDABAD  
B.K. CHOWK, N.I.T.,  
FARIDABAD (HR)

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)

TELEPHONE : 0129-4094247, 4094200  
4094280, 2241263

FASCIMILLIE : 0129-2241265, 2246765

E-MAIL : swdc06@starwire.in

VISIT US AT : www.starwire.in

Request No./Date : MIMO NO. MCF/AE/2019/SPL-1

Date of sample Receipt : 26.03.2019

: 27.03.2019

Sample drawn by : CUSTOMER

Job order no. : 40806502

Sample Particulars :

SAMPLE OF DRINKING WATER, SOURCE: P BLOCK,  
GALI NO. 3 SGM NAGAR.CHEMICAL TESTING: WATER  
DATE OF TESTING: 27.03.2019 TO 27.04.2019

Sl.No.	Test Parameter	Unit	Results	Spec. (Max.) As Per IS:10500 -2012		Protocol, Ref. to part of IS 3025
				Acceptable	Permissible	
18	Total Alkalinity as CaCO <sub>3</sub>	mg/l	315.0	200	600	Part - 23-1986(RA:2009)
19	Total Hardness as CaCO <sub>3</sub>	mg/l	627.0	200	600	Part - 21-2009
20	Zinc as Zn	mg/l	<0.01	5	15	Part - 49-1994(RA:2009)
<b>C Toxic Substances Tests</b>						
21	Cadmium as Cd**	mg/l	<0.003	0.003	No Relaxation	Part - 41-1992(RA:2009)
22	Lead as Pb**	mg/l	<0.01	0.01	No Relaxation	Part - 47-1994(RA:2009)
23	Total Chromium as Cr**	mg/l	<0.05	0.05	No Relaxation	Part - 52-2003
<b>D Bacteriological Tests</b>						
24	E. Coli *	MPN / 100 ml	N.D.	Not detectable / 100 ml		IS: 1622-1981(RA:1996)
25	Total Coliform Bacteria*	MPN / 100 ml	N.D.	Not detectable / 100 ml		IS: 1622-1981(RA:1996)

Remarks - The sample conforms to IS:10500 - 2012 (Permissible) w.r.t. above test parameters only.

\* Marked parameter is not under NABL scope

\*\* Marked parameter's result is beyond our NABL scope estimation range

Note - It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'Permissible limit' in the absence of alternate source in the 'permissible limits' above which the sources will have to be rejected.

Conformation limit for chlorine is applicable when water is chlorinated

  
 AUTHORISED SIGNATORY

- Note
1. Sample will be retained only for one month. (15 days in case of water and air samples).
  2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
  3. Total liability of our works is limited to invoiced amount.
  4. This report can not be used as an evidence in a court of law without the written approval of the lab.
  5. Report shall not be reproduced except in full, without the written approval of the laboratory.
  6. Any sort of play by the customer with the data of this report shall be illegal.
- Contact No. : 9350414541, 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



SWTD/FIGEN/05(REV.02)

# STAR WIRE (INDIA) LTD. (TESTING DIVISION)

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)  
TELEPHONE : 0129-4094247, 4094200  
4094280, 2241263

FASCIMILLIE : 0129-2241265, 2246765  
E-MAIL : swdc06@starwire.in  
VISIT US AT : www.starwire.in  
Request No./Date : MIMO NO. MCF/AE/2019/SPL-1

Date of sample Receipt : 26.03.2019  
27.03.2019

Sample drawn by : CUSTOMER  
Job order no. : 40806503

## TEST REPORT

No. TC516419000004805P

Issue Date : 29.04.2019

MUNICIPAL CORPORATION FARIDABAD  
Issued To : B.K. CHOWK, N.I.T.,  
FARIDABAD (HR)

Sample Particulars :

SAMPLE OF DRINKING WATER, SOURCE: MOHAN DAIRY  
TUBE WELL NO. 3B

CHEMICAL TESTING: WATER  
DATE OF TESTING: 27.03.2019 TO 27.04.2019

Sl.No.	Test Parameter	Unit	Results	Spec. (Max.) As Per IS:10500 -2012		Protocol, Ref. to part of IS 3025
				Acceptable	Permissible	
<b>A</b> <u>Organoleptic &amp; Physical Tests</u>						
1	Colour					
2	Odour	Hazen	<5.0	5	15	Part - 4-1983(RA 2012)
3	pH Value at 25°C	--	Agreeable	Agreeable	Agreeable	Part - 5-1983
4	Taste	--	6.99	6.5 - 8.5	No Relaxation	Part - 11-1983(RA 2012)
5	Turbidity	--	Agreeable	Agreeable	Agreeable	Part - 7 & 8-1984
6 #	Total Dissolved Solids at 105°C	NTU	<1.0	1	5	Part - 10-1984(RA 2012)
<b>B</b> <u>General Test Parameters</u>						
7	Aluminum as Al**	mg/l		500	2000	Part - 16-1984(RA 2012)
8	Calcium as Ca	mg/l	<0.03	0.03	0.2	Part - 55-2006(RA 2009)
9	Chloride as Cl	mg/l	130.0	75	200	Part - 40-1991(RA 2009)
10	Copper as Cu	mg/l	599.0	250	1000	Part - 32-1998(RA 2009)
11	Fluoride as F	mg/l	<0.05	0.05	1.5	Part - 42-1992(RA 2009)
12	Iron as Fe	mg/l	0.43	1	1.5	Part - 60-2006
13	Magnesium as Mg	mg/l	<0.1	0.3	No Relaxation	Part - 53-2003(RA 2009)
14	Manganese as Mn	mg/l	62.0	30	100	Part - 46-1993(RA 2009)
15	Nitrate as NO <sub>3</sub>	mg/l	<0.1	0.1	0.3	Part - 59-2006
16	Phenolic Compound as C <sub>6</sub> H <sub>5</sub>	mg/l	4.82	45	No Relaxation	Part - 34-1988(RA 2012)
17	Sulphate as SO <sub>4</sub>	mg/l	<0.001	0.001	0.002	Part - 43-1992(RA 2009)
			188.0	200	400	Part - 24-1986(RA 2009)

CONT #2

AUTHORISED SIGNATORY

- Note
1. Sample will be retained only for one month. (15 days in case of water and air samples).
  2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
  3. Total liability of our works is limited to invoiced amount.
  4. This report can not used as an evidence in a court of law without the written approval of the lab.
  5. Report shall not be reproduced except in full, without the written approval of the laboratory.
  6. Any sort of play by the customer with the data of this report shall be illegal.

Contact No. : 9350414541, 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



SWTD/F/GEN/05(REV.02)

115  
**STAR WIRE (INDIA) LTD.**  
(TESTING DIVISION)

**TEST REPORT**

No. TC516419000004806P

Issue Date : 29.04.2019  
Issued To : MUNICIPAL CORPORATION FARIDABAD  
B.K. CHOWK, N.I.T., FARIDABAD (HR)

21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)

TELEPHONE : 0129-4094247, 4094200  
4094280, 2241263  
FASCIMILLIE : 0129-2241265, 2246765  
E-MAIL : swdc06@starwire.in  
VISIT US AT : www.starwire.in

Request No./Date : MIMO NO. MCF/AE/2019/SPL-1  
26.03.2019  
Date of sample Receipt : 27.03.2019

Sample Particulars :

SAMPLE OF DRINKING WATER, SOURCE: MOHAN DAIRY TUBE WELL NO. 36  
Job order no.

Sample drawn by : CUSTOMER  
40806503

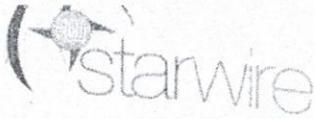
**CHEMICAL TESTING: WATER**  
DATE OF TESTING: 27.03.2019 TO 27.04.2019

Sl.No.	Test Parameter	Unit	Results	Spec. (Max.) As Per IS:10500-2012		Protocol, Ref. to part of IS 3025
				Acceptable	Permissible	
18	Total Alkalinity as CaCO <sub>3</sub>	mg/l	287.0	200	500	Part - 23-1986(RA.2009)
19	Total Hardness as CaCO <sub>3</sub>	mg/l	578.0	200	500	Part - 21-2009
20	Zinc as Zn	mg/l	<0.01	5	15	Part - 49-1994(RA.2009)
<b>C Toxic Substances Tests</b>						
21	Cadmium as Cd**	mg/l	<0.003	0.003	No Relaxation	Part - 41-1992(RA.2009)
22	Lead as Pb**	mg/l	<0.01	0.01	No Relaxation	Part - 47-1994(RA.2009)
23	Total Chromium as Cr**	mg/l	<0.05	0.05	No Relaxation	Part - 52-2003
<b>D Bacteriological Tests</b>						
24	E. Coli.*	MPN / 100 ml	N.D.	Not detectable / 100 ml		IS: 1622-1981(RA.1996)
25	Total Coliform Bacteria*	MPN / 100 ml	N.D.	Not detectable / 100 ml		IS: 1622-1981(RA.1996)

Remarks - The sample conforms to IS 10500 - 2012 (Permissible) w.r.t. above test parameters only.  
\* Marked parameter is not under NABL scope.  
\*\* Marked parameter's result is beyond our NABL scope estimation range  
Note - It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'Permissible limit' in the absence of alternate source in the 'permissible limits' above which the sources will have to be rejected.  
Conformation limit for chlorine is applicable when water is chlorinated.

AUTHORISED SIGNATORY

- Note**
1. Sample will be retained only for one month. (15 days in case of water and air samples).
  2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
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- Contact No. : 9350414541, 8376908276, 8376908204, 9313511396, 8376900334, 8376900330



SWTD/F/GEN/05(REV.02)

**STAR WIRE (INDIA) LTD.**  
(TESTING DIVISION)**TEST REPORT**

No. TC51641900004807P

Issue Date : 29.04.2019  
Issued To : MUNICIPAL CORPORATION FARIDABAD  
B.K. CHOWK, N.I.T.,  
FARIDABAD (HR)21/4, MATHURA ROAD, BALLABGARH-121 004 (HR.)  
TELEPHONE : 0129-4094247, 4094200  
4094280, 2241263  
FASCIMILLIE : 0129-2241265, 2246765  
E-MAIL : swdc06@starwire.in  
VISIT US AT : www.starwire.in  
Request No./Date : MIMO NO. MCF/AE/2019/SPL-1  
26.03.2019  
Date of sample Receipt : 27.03.2019Sample Particulars :  
SAMPLE OF DRINKING WATER, SOURCE: GALI NO. 12  
HIMACHAI MANDIR  
Sample drawn by : CUSTOMER  
Job order no. : 40806504CHEMICAL TESTING: WATER  
DATE OF TESTING: 27.03.2019 TO 27.04.2019

Sl.No.	Test Parameter	Unit	Results	Spec. (Max.) As Per IS:10500 -2012		Protocol, Ref. to part of IS 3025
				Acceptable	Permissible	
<b>A Organoleptic &amp; Physical Tests</b>						
1	Colour	Hazen	<5.0	5	15	Part - 4-1983(RA:2012)
2	Odour	--	Agreeable	Agreeable	Agreeable	Part -5-1983
3	pH Value at 25°C	--	7.07	6.5 - 8.5	No Relaxation	Part - 11-1983(RA:2012)
4	Taste	--	Agreeable	Agreeable	Agreeable	Part - 7 & 8-1984
5	Turbidity	NTU	<1.0	1	5	Part - 10-1984(RA:2012)
6 #	Total Dissolved Solids at 105°C	mg/l	1510	500	2000	Part - 16-1984(RA:2012)
<b>B General Test Parameters</b>						
7	Aluminum as Al**	mg/l	<0.03	0.03	0.2	Part - 55-2006(RA:2009)
8	Calcium as Ca	mg/l	98.0	75	200	Part - 40-1991(RA:2009)
9	Chloride as Cl	mg/l	708.0	250	1000	Part - 32-1998(RA:2009)
10	Copper as Cu	mg/l	<0.05	0.05	1.5	Part - 42-1992(RA:2009)
11	Fluoride as F	mg/l	0.27	1	1.5	Part - 60-2008
12	Iron as Fe	mg/l	<0.1	0.3	No Relaxation	Part - 53-2003(RA:2009)
13	Magnesium as Mg	mg/l	67.0	30	100	Part - 46-1993(RA:2009)
14	Manganese as Mn	mg/l	<0.1	0.1	0.3	Part - 59-2006
15	Nitrate as NO <sub>3</sub>	mg/l	4.40	45	No Relaxation	Part - 34-1988(RA:2012)
16	Phenolic Compound as C <sub>6</sub> H <sub>6</sub>	mg/l	<0.001	0.001	0.002	Part - 43-1992(RA:2009)
17	Sulphate as SO <sub>4</sub>	mg/l	189.0	200	400	Part - 24-1986(RA:2009)

CONT #2

  
 AUTHORISED SIGNATORY

- Note
1. Sample will be retained only for one month. (15 days in case of water and air samples).
  2. The results listed refer only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
  3. Total liability of our works is limited to invoiced amount.
  4. This report can not be used as an evidence in a court of law without the written approval of the lab.
  5. Report shall not be reproduced except in full, without the written approval of the laboratory.
  6. Any sort of play by the customer with the data of this report shall be illegal.
- Contact No. : 9350414541, 8376908276, 8376908204, 9313511396, 8376900334, 8376900330

Item No. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**Original Application No. 627/2018  
(I.A. No. 282/2019)

Awasiya Jan Kalyan Samiti (Regd.)

Applicant(s)

Versus

State of Haryana

Respondent(s)

Date of hearing: 16.05.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s):

For Respondent(s):

Mr. Raj Kumar, Advocate for CPCB  
Mr. Anil Grover, AAG, Mr. Rahul Khurana,  
Advocates for MCF and HSPCB  
Mrs. Anita Yadav, Commissioner, MCF**ORDER**

1. The issue for consideration is the remedial action for discharge of untreated sewage causing contamination of underground water and adversely affecting the public health in Sector - 48, Faridabad.
2. In the light of the complaint received on the subject, vide order dated 17.09.2018, this Tribunal directed the Haryana State Pollution Control Board (HSPCB) to verify the facts and

furnish a report. A report of action taken was also sought from the Municipal Corporation Faridabad (MCF).

3. After considering the report dated 13.01.2019, acknowledging that sewer line in Sectors 48 and 49, Faridabad was choked causing overflow of sewer and no adequate remedial measures had been taken, this Tribunal directed the State to take preventive and remedial measures and also required the Chief Secretary to furnish an action taken report. The CPCB was directed to constitute a Committee to examine extent of damage and the manner in which the accountability should be fixed. Pending such assessment, the MCF was required to deposit a sum of Rs. 50 Lakhs by way of interim compensation to meet the cost of restoration of the environment.
4. As per report of the CPCB dated 06.05.2019, untreated waste water from Badkal village as well as from drainage system of Sainik Colony near Sectors 48-49, Faridabad was being disposed of into the open. Sewer line was choked. De-silting process was being carried out and vacant land has been filled with soil for temporary arrangement for bye pass of overflow of the sewage. Cleaning of sewage network has not been done for a long time and now a temporary arrangement has been made. Solid waste and demolition waste was also being dumped on the open land. Accountability was of the MCF as polluter and the Haryana Urban Development Authority (HUDA). The MCF should carry out the work of cleaning/de-

silting of sewerage network and ensure that no untreated sewage is discharged into the drainage system. HUDA should ensure fencing of open land area so that it is not used for disposal of waste.

5. According to the report of the Chief Secretary, there is failure of the Department for which direction to initiate prosecution has been issued. The stand of the MCF is that a stretch of sewer line was identified as choked. The main sewer line is being cleaned. The work for providing sewerage system in the area in question has been awarded. An interim arrangement has been made to collect the waste water and pumped the same to sewer line. Vigilance is being maintained against cow dung dumping. A chart of proceedings taken against employees of the MCF has been filed. It is stated that interim compensation of Rs. 50 Lakhs has been deposited with the CPCB by the MCF.
6. Learned counsel for the MCF states that 40% work has been completed. By 30.09.2019 all remedial steps will be completed.
7. We find that the report of the Committee appointed by the CPCB has not assessed the damages to be recovered even after holding the MCF responsible and accountable. The MCF or the State of Haryana has also not identified the polluters or the erring officers from whom compensation for the damage to

the environment and cost of restoration is to be recovered. Let the report in this regard be furnished by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com). An affidavit be also filed by the MCF and the HSPCB about the steps taken for recovering of cost of restoration of damage to the environment from identified polluters and erring officers by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com).

8. The MCF may take steps to install net traps to capture any solid waste or plastic waste from the waste water flowing into the drain.

List for further consideration on 09.10.2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

May 16, 2019  
Original Application No. 627/2018  
(I.A. No. 282/2019)  
A